GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO.2839 ANSWERED ON 18.08.2025

PRIME MINISTER'S NEW 15-POINT PROGRAMME IN PUNJAB

2839. DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the implementation status of the Prime Minister's new 15-point programme in the State of Punjab;
- (b) the details of the fund allocated and released for each point in this programme in the State of Punjab, point-wise; and
- (c) the details of the number of beneficiaries and benefits under each point in the State of Punjab, scheme-wise?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) to (c): The Prime Minister's new 15-point programme for welfare of minorities is implemented in the Country, including the State of Punjab, as an overarching programme. The programme covers various schemes/initiatives of the Government implemented by various ministries/departments with an aim to ensure that under privileged and weaker sections of six centrally notified minority communities, viz. Muslim, Buddhist, Christian, Jain, Parsi and Sikh, have equal opportunities for availing various Government welfare schemes, including schemes for their economic, educational and social empowerment.

The schemes of the Ministry of Minority Affairs covered under the 15-point programme are exclusively meant for six notified minorities. Further, 15% of the outlays and targets to the extent possible, of schemes/initiatives implemented by other participating ministries/departments are earmarked for notified minorities. The schemes are being implemented by the respective ministries/departments under the saturation approach of the Government. Under the saturation approach of the Government many of the components have achieved mainstreaming.
